

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL,

ALLAHABAD BENCH, ALLAHABAD

Allahabad, this the 21st day of July, 2020

Present:

Hon'ble Mr. Justice Bharat Bhushan, Member-J

MA No. 543 of 2020
in
Diary No. 204/2020

Pradeep Kumar son of Kamla Shankar R/o 41 Dhanupur Raod,
Dr. Bhim Rao Ambedkar Statue Arai, Allahabad.

.....Applicant.

By Advocate – Shri Shiv Babu Verma.

V E R S U S

1. Bharat Heavy Electricals Limited Centralized Stamping and Febrication Plant Jagdishpur Industrial Area District Amethi, U.P. -227817 through its Sr. D.G.M. (H.R.).
2. Sr. D.G.M. (H.R.) Bharat Heavy Electricals Limited (BHEL) Centralized Stamping and Fabrication Plant Jagdishpur Industrial Area, District Amethi.
3. Deputy Manager (F.P. Production) Controlling Officer, BHEL, Ltd., Centralized Stamping & Fabrication Plant Industrial Area, District Amethi.

.....Respondents.

O R D E R

Sitting of this Bench is being held during the period of
Unlock-2.

2. Heard Shri Shiv Babu Verma, Advocate for the applicant who is present in person.

3. This Diary No. 204/2020 was filed by the applicant whereupon on 12.02.2020, following order was passed:-

“None present for the applicant.

Shri S.N. Tiwari, Advocate for the applicant has sent illness slip.

Office has raised objections which are reproduced as below:-

“OA is barred by Jurisdiction under Section 14 of A.T. Act 1985.”

“List this case on 04.03.2020 as fresh under the heading of admission (subject to office objection).”

4. This defective application (Diary No. 204/2020) has not yet been admitted or numbered.

5. Today, Shri Shiv Babu Verma, Advocate for the applicant has filed withdrawal application No.543/2020 which is allowed. Diary No. 204/2020 is dismissed as withdrawn.

(Justice Bharat Bhushan)
Member (J)

/Shakuntala/